

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/4/ (IB)/2017

NAME OF THE PETITIONER(S)

: CMI ENERGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J. DEV ESHWAAR For Ms. Shiva Kumar A

Sweek

Coursel for petitioner

Respondent

J. hys

S. Elambhayath

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted his arguments. Counsel for respondent prayed time for reply. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)